

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :23/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.

1	SEBI Appeal	576/2019	R V Lifestyle Ltd.and Others Vs. SEBI	Somasekhar Sundaresan,Adv.i/b ParinamLawAssociates Vivek Shah,Adv. i/b ELP
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48-ADMISSION-COURTCODE-FINANCIALSTATEMENTS- AT 11.07A.M.

2	SEBI Appeal	688/2021	Neha Nilesh Patil Vs. SEBI	Dr. S.K.Jain, PCS
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39-ADMISSION-COURTCODE-DIRECTORSUDAR-11.10AM

3	SEBI Appeal MA. No. 1316/2021-Stay App	694/2021	Sapna Karmokar Vs. SEBI	Zunjarrao and Co., Advocates and Solicitors
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62-ADMISSION-COURTCODE-ESSARUPSI-AT11.15AM

4	SEBI Appeal	695/2021	Awaneesh Srivastava Vs. SEBI	PMH Law
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102ADMISSION-COURTCODE-PITPENALTYAO--AT11.20A.M

5	SEBI Appeal MA. No. 1214/2021-Exemption App MA. No. 1215/2021-Stay App	696/2021	Ameen Khwaja and Ors. Vs. SEBI	Alliance Law
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87-ADMISSION-COURTCODE-REGISTRATIONCANCELLED-11.25

6	SEBI Appeal MA. No. 1301/2021-Urgency App MA. No. 1302/2021-Stay App	708/2021	Pragya Commodity Brokers Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>17-PARTHEARD-COURTCODE-SELLSHARES-AT11.30AM</u>				
7	SEBI Appeal	31/2020	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley
Sub Matter(Disposed) :		Misc. Application/0000807/2021		
Sub Matter(Disposed) :		Misc. Application/0000904/2021		
	SEBI Appeal	23/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley Co. ELP
Sub Matter(Disposed) :		Misc. Application/0000808/2021		
Sub Matter(Disposed) :		Misc. Application/0000905/2021		
<u>479-PART HEARD-CODE-PREFERENTIALALLOTMENT-11.32AM</u>				
8	SEBI Appeal	448/2020	Farooq Kasam Hawa and Ors Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	449/2020	Farooq Kasam Hawa and Ors. Vs. SEBI	Shah and Ramaiya Vidhii Partners
Sub Matter :		Misc. Application/0000816/2021		
	SEBI Appeal	32/2021	Harshaben Lakhani Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	33/2021	Harshaben Lakhani Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	34/2021	Gunjan R. Patel Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	35/2021	Gunjan R. Patel Vs. SEBI	Shah and Ramaiya Vidhii Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	36/2021	Babubhai Bambhroliya and Anr. Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	37/2021	Babubhai Bambhroliya and Anr. Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	47/2021	Mr. Kalpesh Gadhecha Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	48/2021	Mr. Kalpesh Gadhecha Vs. SEBI	 Vidhii Partners
	SEBI Appeal	68/2021	Baldevbhai S. Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
Sub Matter :		Misc. Application/0000784/2021		
Sub Matter :		Misc. Application/0000852/2021		
	SEBI Appeal	69/2021	Ramilaben Baldevbhai Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
Sub Matter :		Misc. Application/0000785/2021		
Sub Matter :		Misc. Application/0000853/2021		
	SEBI Appeal	106/2021	Shailesh Baldevbhai Patel Vs. SEBI	 Vidhii Partners
Sub Matter :		Misc. Application/0000786/2021		
Sub Matter :		Misc. Application/0000854/2021		
	SEBI Appeal	107/2021	Harshadkumar Baldevbhai Patel Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
Sub Matter :		Misc. Application/0000787/2021		
Sub Matter :		Misc. Application/0000855/2021		
	SEBI Appeal	121/2021	Purvesh M. Shah HUF and Ors Vs. SEBI	Pariman Law Associates Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000065/2021		

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	SEBI Appeal	122/2021	Mansukhlal K. Shah HUF and Ors. Vs. SEBI	Parinam Law Associates Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000080/2021		
	SEBI Appeal	276/2021	Mr. Shah Chirag Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000382/2021		
Sub Matter(Disposed) :		Misc. Application/0000383/2021		
	SEBI Appeal	172/2021	Baldevbhai S. Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
	SEBI Appeal	173/2021	Shailesh Baldevbhai Patel Vs. SEBI	None for the Appellant Vidhii Partners
	SEBI Appeal	174/2021	Harshadkumar Baldevbhai Patel Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
	SEBI Appeal	175/2021	Ramilaben Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
	SEBI Appeal	176/2021	M. Mathivanan Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
	SEBI Appeal	177/2021	N. Mathivanan Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
Sub Matter :		Misc. Application/0000788/2021		
Sub Matter :		Misc. Application/0000856/2021		
	SEBI Appeal	219/2021	Mr. Anil Bhalabhai Bariya Vs. SEBI	None for the Appellant Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000205/2021		
Sub Matter(Disposed) :		Misc. Application/0000206/2021		

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	SEBI Appeal	220/2021	Mr. Anil Bhalabhai Bariya Vs. SEBI	None for the Appellant Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000207/2021		
	Sub Matter(Disposed) :	Misc. Application/0000208/2021		
	SEBI Appeal	221/2021	Jayshree Kishor Dholakia Vs. SEBI	None for the Appellant Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000230/2021		
	SEBI Appeal	222/2021	Ms. Jayshree Kishor Dholakia Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000231/2021		
	Sub Matter(Disposed) :	Misc. Application/0000232/2021		
	SEBI Appeal	223/2021	Mrs. Shalomiben Anilbhai Bariya Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000234/2021		
	Sub Matter(Disposed) :	Misc. Application/0000235/2021		
	SEBI Appeal	224/2021	Mrs. Shalomiben Anilbhai Bariya Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000236/2021		
	Sub Matter(Disposed) :	Misc. Application/0000237/2021		
	SEBI Appeal	225/2021	Mr. Kishorbhai S. Dholakia Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000238/2021		
	Sub Matter(Disposed) :	Misc. Application/0000239/2021		
	SEBI Appeal	226/2021	Mr. Kishorbhai S. Dholakia Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000240/2021		
	Sub Matter(Disposed) :	Misc. Application/0000241/2021		
	SEBI Appeal	227/2021	Mrs. Chandrikaben Naranbhai Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000242/2021		
	Sub Matter(Disposed) :	Misc. Application/0000243/2021		

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	SEBI Appeal	228/2021	Mrs. Chandrikaben Naranbhai Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000244/2021		
	Sub Matter(Disposed) :	Misc. Application/0000245/2021		
	SEBI Appeal	229/2021	Mr. Rinkeshkumar N. Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000247/2021		
	Sub Matter(Disposed) :	Misc. Application/0000248/2021		
	SEBI Appeal	230/2021	Mr. Rinkeshkumar N. Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000249/2021		
	Sub Matter(Disposed) :	Misc. Application/0000250/2021		
	SEBI Appeal	231/2021	Mr. Kiritbhai Shantilal Shah Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000251/2021		
	Sub Matter(Disposed) :	Misc. Application/0000252/2021		
	SEBI Appeal	232/2021	Mr. Kiritbhai Shantilal Shah Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000253/2021		
	Sub Matter(Disposed) :	Misc. Application/0000254/2021		
	SEBI Appeal	233/2021	Mr. Gaurang Pathak Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000257/2021		
	Sub Matter(Disposed) :	Misc. Application/0000256/2021		
	SEBI Appeal	234/2021	Mr. Gaurang Pathak Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000259/2021		
	Sub Matter(Disposed) :	Misc. Application/0000260/2021		

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	SEBI Appeal	235/2021	Mr. Bimesh Arvindbhai Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000261/2021		
Sub Matter(Disposed) :		Misc. Application/0000262/2021		
	SEBI Appeal	236/2021	Mr. Bimesh Arvindbhai Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000263/2021		
Sub Matter(Disposed) :		Misc. Application/0000264/2021		
	SEBI Appeal	237/2021	Mr. Manthan Rajendrabhai Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000265/2021		
Sub Matter(Disposed) :		Misc. Application/0000266/2021		
	SEBI Appeal	238/2021	Mr. Manthan Rajendrabhai Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000267/2021		
Sub Matter(Disposed) :		Misc. Application/0000268/2021		
	SEBI Appeal	239/2021	Yogendra J. Prajapati Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000272/2021		
Sub Matter(Disposed) :		Misc. Application/0000273/2021		
	SEBI Appeal	240/2021	Yogendra J. Prajapati Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000274/2021		
Sub Matter(Disposed) :		Misc. Application/0000275/2021		
	SEBI Appeal	241/2021	Mr. Prajapati Nilesh J. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000279/2021		
Sub Matter(Disposed) :		Misc. Application/0000280/2021		

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	SEBI Appeal	242/2021	Mr. Prajapati Nilesh J. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000281/2021		
Sub Matter(Disposed) :		Misc. Application/0000282/2021		
	SEBI Appeal	243/2021	Dipakkumar Rajaram Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000287/2021		
Sub Matter(Disposed) :		Misc. Application/0000288/2021		
	SEBI Appeal	244/2021	Dipakkumar Rajaram Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000289/2021		
Sub Matter(Disposed) :		Misc. Application/0000290/2021		
	SEBI Appeal	245/2021	Mr. Nikunj Dineshkumar Soni Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000291/2021		
Sub Matter(Disposed) :		Misc. Application/0000292/2021		
	SEBI Appeal	246/2021	Mr. Nikunj Dineshkumar Soni Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000293/2021		
Sub Matter(Disposed) :		Misc. Application/0000294/2021		
	SEBI Appeal	247/2021	Manish Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000295/2021		
Sub Matter(Disposed) :		Misc. Application/0000296/2021		
	SEBI Appeal	248/2021	Manish Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000297/2021		
Sub Matter(Disposed) :		Misc. Application/0000298/2021		

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	SEBI Appeal	249/2021	Mr. Birju Pravinchandra Sanghvi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000308/2021		
	Sub Matter(Disposed) :	Misc. Application/0000309/2021		
	SEBI Appeal	250/2021	Mr. Birju Pravinchandra Sanghvi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000310/2021		
	Sub Matter(Disposed) :	Misc. Application/0000311/2021		
	SEBI Appeal	251/2021	Mrs. Jayshreeben Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000312/2021		
	Sub Matter(Disposed) :	Misc. Application/0000313/2021		
	SEBI Appeal	252/2021	Mrs. Jayshreeben Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000314/2021		
	Sub Matter(Disposed) :	Misc. Application/0000315/2021		
	SEBI Appeal	253/2021	Mr. Naranbhai J. Panchal Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000316/2021		
	Sub Matter(Disposed) :	Misc. Application/0000317/2021		
	SEBI Appeal	254/2021	Mr. Naranbhai J. Panchal Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000318/2021		
	Sub Matter(Disposed) :	Misc. Application/0000319/2021		
	SEBI Appeal	255/2021	Mr. GAUTAM SHIVSINGH ZALA Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter(Disposed) :	Misc. Application/0001151/2021		
	Sub Matter(Disposed) :	Misc. Application/0000320/2021		
	Sub Matter(Disposed) :	Misc. Application/0000321/2021		

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	SEBI Appeal	256/2021	Mr. GAUTAM SHIVSINGH ZALA Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter(Disposed) :	Misc. Application/0001152/2021		
	Sub Matter(Disposed) :	Misc. Application/0000322/2021		
	Sub Matter(Disposed) :	Misc. Application/0000323/2021		
	SEBI Appeal	257/2021	Mr. Ankit Rajeshbhai Rajput Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000328/2021		
	Sub Matter(Disposed) :	Misc. Application/0000329/2021		
	Sub Matter(Disposed) :	Misc. Application/0000332/2021		
	Sub Matter(Disposed) :	Misc. Application/0000333/2021		
	SEBI Appeal	258/2021	Mr. Ankit Rajeshbhai Rajput Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000330/2021		
	Sub Matter(Disposed) :	Misc. Application/0000331/2021		
	SEBI Appeal	259/2021	Mr. Ronak Nayankumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	SEBI Appeal	260/2021	Mr. Ronak Nayankumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000334/2021		
	Sub Matter(Disposed) :	Misc. Application/0000335/2021		
	SEBI Appeal	261/2021	MR. HITESH CHINUBHAI SHAH Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000345/2021		
	Sub Matter(Disposed) :	Misc. Application/0000346/2021		

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	SEBI Appeal	262/2021	MR. HITESH CHINUBHAI SHAH Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000347/2021		
Sub Matter(Disposed) :		Misc. Application/0000348/2021		
	SEBI Appeal	263/2021	HIRAL MANISH Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000349/2021		
Sub Matter(Disposed) :		Misc. Application/0000350/2021		
	SEBI Appeal	264/2021	HIRAL MANISH Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000351/2021		
Sub Matter(Disposed) :		Misc. Application/0000352/2021		
	SEBI Appeal	265/2021	Mr. Hiteshkumar Mahipatlal Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000353/2021		
Sub Matter(Disposed) :		Misc. Application/0000354/2021		
Sub Matter(Disposed) :		Misc. Application/0000355/2021		
Sub Matter(Disposed) :		Misc. Application/0000356/2021		
	SEBI Appeal	266/2021	Mr. Hiteshkumar Mahipatlal Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	SEBI Appeal	267/2021	Ravi Dipakbhai Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000357/2021		
Sub Matter(Disposed) :		Misc. Application/0000358/2021		

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	SEBI Appeal	268/2021	Ravi Dipakbhai Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000359/2021		
Sub Matter(Disposed) :		Misc. Application/0000360/2021		
	SEBI Appeal	269/2021	Mr. Pratikbhai Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000361/2021		
Sub Matter(Disposed) :		Misc. Application/0000362/2021		
	SEBI Appeal	270/2021	Mr. Pratikbhai Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000363/2021		
Sub Matter(Disposed) :		Misc. Application/0000364/2021		
	SEBI Appeal	271/2021	Hareshkumar P. Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000372/2021		
Sub Matter(Disposed) :		Misc. Application/0000373/2021		
	SEBI Appeal	272/2021	Hareshkumar P. Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000374/2021		
Sub Matter(Disposed) :		Misc. Application/0000375/2021		
	SEBI Appeal	273/2021	Mr. Amit Dipakbhai Gajjar Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000376/2021		
Sub Matter(Disposed) :		Misc. Application/0000377/2021		
	SEBI Appeal	274/2021	Mr. Amit Dipakbhai Gajjar Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000378/2021		
Sub Matter(Disposed) :		Misc. Application/0000379/2021		

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	SEBI Appeal	275/2021	Mr. Shah Chirag Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000380/2021		
Sub Matter(Disposed) :		Misc. Application/0000381/2021		
	SEBI Appeal	277/2021	Rohitkumar Shantilal Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000389/2021		
Sub Matter(Disposed) :		Misc. Application/0000390/2021		
	SEBI Appeal	278/2021	Rohitkumar Shantilal Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000391/2021		
Sub Matter(Disposed) :		Misc. Application/0000392/2021		
	SEBI Appeal	279/2021	Mrs. Manisha Rajendra Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000394/2021		
Sub Matter(Disposed) :		Misc. Application/0000393/2021		
	SEBI Appeal	280/2021	Mrs. Manisha Rajendra Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000395/2021		
Sub Matter(Disposed) :		Misc. Application/0000396/2021		
	SEBI Appeal	281/2021	Mr. Devangkumar Arvindkumar Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000401/2021		
Sub Matter(Disposed) :		Misc. Application/0000402/2021		
	SEBI Appeal	282/2021	Mr. Devangkumar Arvindkumar Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000403/2021		
Sub Matter(Disposed) :		Misc. Application/0000404/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	283/2021	Mr. Rajendra Dahyalal Pathak Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000405/2021		
Sub Matter(Disposed) :		Misc. Application/0000406/2021		
Sub Matter(Disposed) :		Misc. Application/0000408/2021		
	SEBI Appeal	284/2021	Mr. Rajendra Dahyalal Pathak Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000407/2021		
	SEBI Appeal	285/2021	Mihir Consultancy and Trading Company Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000460/2021		
Sub Matter(Disposed) :		Misc. Application/0000461/2021		
	SEBI Appeal	286/2021	Mihir Consultancy and Trading Company Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000462/2021		
Sub Matter(Disposed) :		Misc. Application/0000463/2021		
	SEBI Appeal	287/2021	Pranatpal Tradelink Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000464/2021		
Sub Matter(Disposed) :		Misc. Application/0000465/2021		
	SEBI Appeal	288/2021	Pranatpal Tradelink Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000466/2021		
Sub Matter(Disposed) :		Misc. Application/0000467/2021		
	SEBI Appeal	289/2021	Mainak Comtrade Private Limited Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000468/2021		
Sub Matter(Disposed) :		Misc. Application/0000469/2021		

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	SEBI Appeal	290/2021	Mainak Comtrade Private Limited Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000470/2021		
	Sub Matter(Disposed) :	Misc. Application/0000471/2021		
	SEBI Appeal	291/2021	Taru Pallav Projects Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000472/2021		
	Sub Matter(Disposed) :	Misc. Application/0000473/2021		
	SEBI Appeal	292/2021	Taru Pallav Projects Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000474/2021		
	Sub Matter(Disposed) :	Misc. Application/0000475/2021		
	SEBI Appeal	293/2021	Mr. Tosif Yunusbhai Amroniya Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000487/2021		
	Sub Matter(Disposed) :	Misc. Application/0000488/2021		
	SEBI Appeal	294/2021	Mr. Tosif Yunusbhai Amroniya Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000489/2021		
	Sub Matter(Disposed) :	Misc. Application/0000490/2021		
	SEBI Appeal	295/2021	Bhavesh Ishwarlal Panchasara Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000491/2021		
	Sub Matter(Disposed) :	Misc. Application/0000492/2021		
	SEBI Appeal	296/2021	Bhavesh Ishwarlal Panchasara Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000493/2021		
	Sub Matter(Disposed) :	Misc. Application/0000494/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	297/2021	Mr. Rahim Umarbhai Ravkarda Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000495/2021		
Sub Matter(Disposed) :		Misc. Application/0000496/2021		
	SEBI Appeal	298/2021	Mr. Rahim Umarbhai Ravkarda Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000497/2021		
Sub Matter(Disposed) :		Misc. Application/0000498/2021		
	SEBI Appeal	299/2021	Dhyana Finstock Limited Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000501/2021		
Sub Matter(Disposed) :		Misc. Application/0000502/2021		
	SEBI Appeal	303/2021	Priti Jayakarbhai Christian Vs. SEBI	JURIS LINK Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000509/2021		
Sub Matter(Disposed) :		Misc. Application/0000510/2021		
	SEBI Appeal	304/2021	Priti Jayakarbhai Christian Vs. SEBI	JURIS LINK Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000511/2021		
Sub Matter(Disposed) :		Misc. Application/0000512/2021		
	SEBI Appeal	305/2021	Rajeshkumar Theophilbhai Christies Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000513/2021		
Sub Matter(Disposed) :		Misc. Application/0000514/2021		

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	SEBI Appeal	306/2021	Rajeshkumar Christies Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) : Misc. Application/0000515/2021				
Sub Matter(Disposed) : Misc. Application/0000516/2021				
	Misc. Application	787/2021	Harshadkumar B. Patel -stay app Vs. SEBI	Varada Bhide, PCS Vidhii Partners
(Main Matter Number :SEBI Appeal/0000107/2021)				
	Misc. Application	784/2021	Baldevbhai Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
(Main Matter Number :SEBI Appeal/0000068/2021)				
	Misc. Application	785/2021	Ramilaben Baldevbhai Patel- stay application Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
(Main Matter Number :SEBI Appeal/0000069/2021)				
	Misc. Application	786/2021	Shailesh B. Patel Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000106/2021)				
	Misc. Application	788/2021	M.Mathivan - stay application Vs. SEBI	Ms. Varada Bhide, PCS
(Main Matter Number :SEBI Appeal/0000177/2021)				
	Misc. Application	816/2021	Farooq Kasam Hawa and Ors-stay application479 Vs. SEBI	Shah and Ramaiya, Chartered Accountants
(Main Matter Number :SEBI Appeal/0000449/2020)				
	Misc. Application	852/2021	Baldevbhai Patel Vs. SEBI	Nithish Bangera, PCS Vidhii Partners
(Main Matter Number :SEBI Appeal/0000068/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
-	Misc. Application	853/2021	Ramilaben Baldevbhai Patel-urgency Application Vs. SEBI	Nithish Bangera, PCS Vidhii Partners
(Main Matter Number :SEBI Appeal/0000069/2021)				
	Misc. Application	856/2021	M.Mathivan - urgency application Vs. SEBI	Varda Bhide, PCS Vidhii Partners
(Main Matter Number :SEBI Appeal/0000177/2021)				
	SEBI Appeal	307/2021	Chetan Marutirao Yangalwar HUF Vs. SEBI	Ms. Varada Bhide, PCS VIDHI PARTNERS, ADVOCATES

207-PARTHEARD-CODE-KFLNOCONNECTION-AT-12NOON

9	SEBI Appeal	330/2020	Mahendra Dhanjibhai Amin Vs. SEBI	Mr. Meit Shah, Advocate-I/b Prakash Shah, Advocate Mr. Kevic Setalvad, Sr. Adv i/b. Vidhii Partners
	SEBI Appeal	359/2020	Laxmi Kanta Tolasariya Vs. SEBI	Mr. Vikas Bengani, Advocate Mr. Kevic Setalvad, Senior Advocate
	SEBI Appeal	362/2020	Srikant Karwa HUF and Anr. Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	420/2020	Jitendra C. Janani HUF and Ors. Vs. SEBI	Mr. Jay Vakil, Advocate
	SEBI Appeal	428/2020	Gopi Krishna Manepally HUF Vs. SEBI	Mr. Vikas Bengani Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates	
	SEBI Appeal	429/2020	Murali Krishna Manepally HUF Vs. SEBI	Mr.Vikas Advocate	Bengani
	SEBI Appeal	430/2020	Solex Commercial and Credit Pvt. Ltd. Vs. SEBI	Mr.Vikas Advocate	Bengani,
	SEBI Appeal	431/2020	Dukes Products India Ltd. Vs. SEBI	Mr.Vikas Advocate	Bengani,
	SEBI Appeal	432/2020	Dukes Consumer Care Ltd Vs. SEBI	Mr.Vikas Advocate	Bengani,
	SEBI Appeal	411/2020	Viren Shelters LLP Vs. SEBI	Mr.Vikas Advocate	Bengani
	SEBI Appeal	445/2020	Umang Projects LLP Vs. SEBI	Mr.Vikas Advocate	Bengani,
Sub Matter :		Misc. Application/0000367/2021			
	SEBI Appeal	450/2020	Dr.Omprakash Agarwal Vs. SEBI	Mr.Vikas Advocate	Bengani,
	SEBI Appeal	464/2020	Rakesh kumar Prajapati Vs. SEBI	Mr.Hardik Vora	
	SEBI Appeal	535/2020	BHARTI BHARATKUMAR UPADHYAY Vs. SEBI	Adv. Sahebrao W. Buktare	
Sub Matter :		Misc. Application/0000557/2020			
	Misc. Application	557/2020	BHARAT BHARATKUMAR UPADHYAY Vs. SEBI		
(Main Matter Number :SEBI Appeal/0000535/2020)					

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	444/2020	Ankit Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate
	SEBI Appeal	447/2020	Omprakash Agarwal HUF Vs. SEBI	Mr. Vikas Bengani, Advocate
	Misc. Application	233/2021	INVENTURE FINANCE PVT. LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000198/2021)				
	Misc. Application	367/2021	UMANG PROJECTS LLP Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000445/2020)				
	SEBI Appeal	198/2021	Inventure Finance P. Ltd. Vs. SEBI	Mr. Kunal Katariya, Advocate Ms. Nidhi Singh, Advocate
Sub Matter :		Misc. Application/0000233/2021		
	SEBI Appeal	544/2021	PRAKASHKUMAR NARAYANBHAI PRAJAPATI Vs. SEBI	Hardik Vora A/1207, Ratnaakar Nine Square, Opp. K
Sub Matter(Disposed) :		Misc. Application/0000097/2021		
Sub Matter(Disposed) :		Misc. Application/0000952/2021		

198-PART HEARD-COURTCODE-WTMDIL-12.15PM

10	SEBI Appeal	581/2019	Rupesh Kantilal Savla and Ors. Vs. SEBI	Somasekhar Sundaresan, Adv. i/b DMD Advocates A.Arora, Adv. i/b ELP
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71-DISPOSAL-COURTCODE-DELISTINGREGULATION-12.30P.M

11	SEBI Appeal	617/2019	Corporate Professionals Capital Private Limited Vs. SEBI	Ms. Riya Singh, Advocate K. ASHAR AND CO
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>44-ADMDISPOSAL-EXPARTEPENALTY-AT-12.40PM</u>				
12	SEBI Appeal	426/2020	POWERHOUSE LTD.AND OTHERS Vs. SEBI	HARSH KESARIA, ADVOCATE
Sub Matter :		Misc. Application/0001159/2021		
	Misc. Application	1159/2021 (/0000)	Powerhouse Fitness Ltd. and Ors.-Urgency Vs. SEBI	Mr. Harsh Kesharia, Advocate ELP
(Main Matter Number :SEBI Appeal/0000426/2020)				
<u>369-DISPOSAL-COURTCODE-GSMSUSPENSION-AT-12.45 PM</u>				
13	SEBI Appeal	458/2020	Empower India Ltd. Vs. BSE Ltd. and Anr.	Prakash Shah and Associates The Law Point ELP
Sub Matter :		Misc. Application/0000534/2020		
	Misc. Application	534/2020	Empower India Ltd. Vs. BSE Ltd. and Anr.	Prakash Shah and Associates The Law Point ELP
(Main Matter Number :SEBI Appeal/0000458/2020)				
	SEBI Appeal	472/2021	AVANCE TECHNOLOGIES LTD Vs. BSEIL AND ANR	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000702/2021		
<u>368-ADMDISPOSAL-COURTCODE-PACPENALTY-AT12.50 P.M.</u>				
14	SEBI Appeal	574/2020	Trishla Jain and Ors. Vs. SEBI	Credence Law K. ASHAR AND CO.
	SEBI Appeal	457/2020	Trishla Jain and Ors. Vs. SEBI	Credence Law K. Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	125/2021	Utilas Infrastructure Pvt. Ltd. and Ors. Vs. SEBI	Mr. Nidish Gupta, Advocate i/b. K. Ashar and Co.
	SEBI Appeal	126/2021	Pradeep Kumar Jindal and Ors. Vs. SEBI	Mr. Sahil Yadav, Advocate i/b K Ashar and Co.
Sub Matter(Disposed) : Misc. Application/0000796/2021				
	SEBI Appeal	130/2021	Pradeep Kumar Jindal and Ors. Vs. SEBI	Mr. Sahil Yadav, Advocate i/b K Ashar and Co.
Sub Matter(Disposed) : Misc. Application/0000200/2021				

283-ADMDISPOSAL-COURTCODE-INSIDERSEL-AT12.55P.M.

15	Misc. Application	581/2021	SURESH SHETTY AND OTHERS-STAY APPLICATION Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000313/2021)				
	SEBI Appeal	313/2021	SURESH SHETTY and ORS. Vs. SEBI	Mr. Robin Shah Senior Associate
Sub Matter : Misc. Application/0000581/2021				

340-ADMDISPOSAL-COURTCODE-DEMATDEFREEZING-1.00PM

16	SEBI Appeal	365/2021	Shreemohan Nandkishore Gupta and Ors. Vs. BSE and Ors.	Juris Link Khaitan and Co- R-1
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413-ADMISSION-COURTCODE-BIOCONUPSI-1.05P.M.

17	SEBI Appeal	491/2021	SHREEHAS P. TAMBE Vs. SEBI	Parinam Law Associates
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